

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA 113 of 2002  
(OA 691 of 1997)

Date of order : 7.3.2002

Present : Hon'ble Mr. B.P. Singh, Administrative Member  
Hon'ble Mr. M.L. Chauhan, Judicial Member

AMAR. KR. CHOWDHURY & ORS.

VS

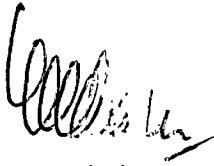
UNION OF INDIA & ORS.

For the applicants : Mr. P.L. Das, counsel

For the respondents: Ms. U. Sanyal, counsel

O' R D E R

This MA has been filed for fixing an early date of hearing of the OA. We regret to fix early date in the case. OA be listed for hearing on 7.5.2002 as already fixed. MA stands disposed of.

  
MEMBER (J)

in

  
MEMBER (A)